

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2775**  
ANSWERED ON 5<sup>TH</sup> DECEMBER, 2019

**NORMS REGARDING PAYMENT TO ROAD BUILDERS**

2775. DR. PRITAM GOPINATHRAO MUNDE:  
SHRI CHANDRA SEKHAR SAHU:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has relaxed norms to release partial payment to highway builders for the part of work they have carried out even if they fail to achieve the targets of construction set by the authorities;
- (b) if so, the objectives thereof;
- (c) the guidelines issued by the Government for relaxing the norms in this regard;
- (d) whether the said guidelines are likely to be extended to all highway projects in the country and if so, the details thereof along with the highways in Odisha likely to be covered thereunder; and
- (e) the other steps taken by the Government to ease the working capital needs of road builders and to complete the stalled projects?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT & HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a)to(e) This Ministry is primarily responsible for development & maintenance of National Highways (NHs) in the country. In order to revive NH projects facing cash flow

problem and for early completion of such projects, this Ministry has issued a circular on 09.11.2019 to extend the facility of interest-bearing working capital advance against unbilled executed work, not qualifying for payment under milestone achievement-based payment conditions for National Highway projects on Hybrid Annuity Mode (HAM) and Engineering Procurement and Construction (EPC) mode subject to conditions laid down in the said circular. Further, modification in schedule H of EPC contract has also been done through this circular vide which inter-alia payment on construction on one side carriageway of 2/3 lanes instead of completion of 4/6 lanes, has been allowed subject to conditions laid down in the said circular.

The above guidelines are applicable to National Highway projects in the country including the National Highways in Odisha.

\*\*\*\*\*